

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 57/2013

SONU @ SUNIL

Appellant(s)

VERSUS

STATE OF MADHYA PRADESH

Respondent(s)

Date : 04-12-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPHFor Appellant(s) Mr. Anukul Chandra Padhan, Sr. Adv.
Mr. Md. Farman, AOR
Mr. Salman Khan, Adv.For Respondent(s) Mr. R.K. Rathore, Adv.
Mr. Harsh Parashar, AOR
Mrs. Swarupama Chaturvedi, AORUPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel for the appellant in part. Learned senior counsel to place before us tomorrow a short synopsis running into not more than three pages setting out the proposition on which he seeks to assail the concurrent finding on guilt by the Trial Court and the High Court.

Learned counsel for the respondent/State to verify the position by tomorrow of the three convicted persons who are stated to be absconding.

List as part-heard tomorrow i.e. 5th December, 2019.

(ANITA MALHOTRA)
COURT MASTER(ANITA RANI AHUJA)
COURT MASTER